

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No. 206 – IA (Liq.)14(AHM)2024
In
C.P.(IB)/119(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Krishna Colour Chem through its Partner Bhaveshkumar K ManiarApplicant

V/sRespondent
SpelGranito Pvt Ltd

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Sachin Sinha, learned RP
For the Respondent :

ORDER
(Hybrid Mode)

Learned RP states that due to some other pre-occupation, the advocate Mr. Janak Parmar is unable to appear before this Tribunal today and hence seeks adjournment in the matter.

Re-list on 12.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
PRAVEEN GUPTA
MEMBER (JUDICIAL)